क्षेत्रीय कार्यालय–उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 741 /NGT-142/OA-116/22/2022 दिनांक 13/06/2022

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi Order dated 14-02-2022 in OA No-116/2022 Akash Tomar & Ors. Versus State of Uttar Pradesh.

Respected Sir,

With reference to the above subject mentioned above the joint committee inspected the site in compliance of Hon'ble National Green Tribunal order dated 14-02-2022 in OA No-116/2022 Akash Tomar & Ors. Versus State of Uttar Pradesh joint Committee's report is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely

(Utsav Sharma)
Regional Officer

Copy to:

1- Member Secretary, Central Pollution Control Board, New Delhi for information.
2- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
3- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
5- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

O/C

Compliance Report

In

Original Application No. 116/2022

Akash Tomar & Ors.

Versus

State of Uttar Pradesh

Order Date – 14.02.2022

Filed on Behalf of:
Uttar Pradesh Pollution Control Board

1. Background

The matter pertains to the grievance raised by the applicant regarding water pollution caused by Shri Sanjay Singh, regarding discharge of chemical waste water from his textile unit situated in village- Atrauli, Police station- Bhojpur, Tehsil- Modinagar, Ghaziabad, U.P., which is running in a residential area. It has also been submitted that this plant is continuously releasing chemical and acid mix water in the pond of village through drains causing serious health problems to the nearby.

The said complaint has been received by the Hon'ble Tribunal through post. Accordingly, following orders have been passed by Hon'ble Tribunal on 14.02.2022:

"....2. In view of the above the allegations, we form a Joint Committee of State PCB and District Magistrate, Ghaziabad, U.P. to look into the grievance. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance. Factual and action taken report may be furnished within three months before the Ld. Registrar General, National Green Tribunal, Principal Bench at New Delhi by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and, if necessary, he may put the matter before the Bench for necessary directions."

2. Compliance and Action Taken Report:

In compliance of Hon'ble Tribunal's orders dated 14.02.2022, Joint inspection of said textile printing unit of Shri Sanjay Singh, situated in village- Atrauli, Police station- Bhojpur, Tehsil- Modinagar, Ghaziabad was carried out on 30.03.2022 by the Joint Committee comprising of following officials:

a. Mr. Saurabh Singh, Nayab Tehsildar, Tehsil- Modinagar, Ghaziabad
b. Mr. B.K. Singh, Assistant Environmental Engineer, U.P. Pollution Control Board, Ghaziabad

c. Mr. Subhash Chandra, Scientific Assistant, U.P. Pollution Control Board, Ghaziabad

During inspection it was found that said textile printing unit is involved in dyeing process by using fabric, dyes, colour etc. as raw materials, which was found closed during inspection and main gate was found locked. It was informed by the complainer Sh. Akash Tomar to the Joint Committee that said textile unit has been closed since 01 month, Copy of the Joint report is annexed as **Annexure-1.**

It is pertinent to mention that said illegal unit exists in residential area. In view of same, action was initiated against the unit and the letter was sent to Executive officer, PVVNL, Partapur, Pilakhuwa, Hapur to disconnect electricity supply of the unit, copy of same is attached as **Annexure-2.**

Report is being submitted for kind perusal and necessary action please.

(Subhas Chandra)
Scientific Assistant
U.P. Pollution Control Board
Ghaziabad

(B. K. Singh)
Assistant Environmental Engineer
U.P. Pollution Control Board
Ghaziabad

---sd---
(Saurabh Singh)
Nayab Tehsildar, Modinagar
Ghaziabad

REGIONAL OFFICER

संलग्नक-1

मा0 राष्ट्रीय हरित अधिकरण मे योजित वाद संख्या 116/2022 आकाश तौमर एण्ड अन्य बनाम स्टेट ऑफ यू0पी0 मे पारित आदेश दिनांक 14.02.2022 के अनुपालन मे गठित समिति की बैठक एवं स्थल निरीक्षण आख्या।

मा0 राष्ट्रीय हरित अधिकरण मे योजित वाद संख्या 116/2022 आकाश तौमर एण्ड अन्य बनाम स्टेट ऑफ यू0पी0 मे दिनांक 14.02.2022 को निम्न आदेश पारित किये गये है:–

"1. The present letter petition is moved by Mr. Akash Tomer (on behalf of villagers), who is 'Gram Pradhan' of village Atrauli, Thana Bhojpur, Tehsil Modi Nagar, Ghaziabad, against one Sanjay Singh, regarding discharge of Chemical waste water from his Textile Printing Unit. It is submitted that this plant is continuously releasing chemical and Acid mix water in the pond of village through drains causing serious health problems to the villagers as well as to the cattle. It is submitted that the plant has not installed ETP (Effluent Treatment Plant) as a result of that waste water is being directly discharging into drains and causing water pollution.

2. In view of the above the allegations, we form a Joint Committee of State PCB and District Magistrate, Ghaziabad, U.P. to look into the grievance. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance. Factual and action taken report may be furnished within three months before the Ld. Registrar General, National Green Tribunal, Principal Bench at New Delhi by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and, if necessary, he may put the matter before the Bench for necessary directions.

The application stands disposed of."

उक्त आदेश के अनुपालन मे जिलाधिकारी महोदय, गाजियाबाद के टिप्पणी आदेश दिनांक 02.03.2022 द्वारा उपजिलाधिकारी, मोदीनगर, गाजियाबाद को नामित किया गया। उपजिलाधिकारी, मोदीनगर द्वारा नामित नायब तहसीलदार एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की समिति के सदस्यों द्वारा दिनांक 30.03.2022 को मैसर्स टैक्सटाईल प्रिन्टिंग, ग्राम अतरौली थाना भोजपुर, मोदीनगर, जनपद गाजियाबाद का निरीक्षण किया गया। निरीक्षण के समय इकाई के मैन गेट पर ताला लगा पाया गया। निरीक्षण आख्या निम्नवत है:–

- इकाई द्वारा कच्चे माल के रूप मे फैब्रिक, डांईज, केमिकल का प्रयोग कर डांईग का कार्य किया जाता है एवं इकाई मे जल प्रदूषण के नियंत्रण हेतु कोई व्यवस्था स्थापित नही है एवं इकाई आवासीय क्षेत्र मे स्थापित है।

- दूरभाष पर सम्पर्क करने पर शिकायतकर्ता श्री आकाश तोमर, ग्राम प्रधान अतरौली, मोदीनगर द्वारा अवगत कराया गया कि लगभग 01 माह पूर्व इकाई को बन्द कर दिया गया था। निरीक्षण के दौरान भी उधोग बन्द पाया गया एवं मुख्य द्वार पर ताला लगा हुआ पाया गया।
- कार्यालय के पत्र संख्या 78/एनजीटी–142/ओए–116/2022 दिनांक 12.04.2022 द्वारा अधिशासी अभियंता, विधुत वितरण खण्ड–परतापुर, पिलखुवा हापुड़ को उधोग को विधुत विच्छेदन हेतु पत्र प्रेषित किया गया है। प्रेषित पत्र की छायाप्रति संलग्न है।
- निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत हैः–

आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

(सुभाष चन्द्र)
वैज्ञानिक सहायक
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
गाजियाबाद।

(बी0के0 सिंह)
सहायक पर्यावरण अभियंता
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
गाजियाबाद।

(सौरभ सिंह)
नायब तहसीलदार
मोदीनगर, गाजियाबाद।

_BK Singh_2015_SK 020

संलग्नक-2

क्षेत्रीय कार्यालय–उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

NGT-142

संदर्भ संख्या : 78 / ०ग-116/ 2022 दिनांक 12/04/2022

mail

सेवा में,

अधिशासी अभियंता,
विधुत वितरण खण्ड–परतापुर,
पिलखुवा, हापुड़।

विषयः मैसर्स टैक्सटाईल प्रिन्टिंग, ग्राम अतरौली थाना भोजपुर, मोदीनगर, गाजियाबाद के विधुत विच्छेदन के सम्बन्ध मे।

महोदय

उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण मे योजित वाद संख्या 116/2022 आकाश तौमर एण्ड अन्य बनाम स्टेट ऑफ यू0पी0 मे पारित आदेश दिनांक 14.02.2022 को निम्न आदेश पारित किये गये हैः–

"1. The present letter petition is moved by Mr. Akash Tomer (on behalf of villagers), who is 'Gram Pradhan' of village Atrauli, Thana Bhojpur, Tehsil Modi Nagar, Ghaziabad, against one Sanjay Singh, regarding discharge of Chemical waste water from his Textile Printing Unit. It is submitted that this plant is continuously releasing chemical and Acid mix water in the pond of village through drains causing serious health problems to the villagers as well as to the cattle. It is submitted that the plant has not installed ETP (Effluent Treatment Plant) as a result of that waste water is being directly discharging into drains and causing water pollution.

2. In view of the above the allegations, we form a Joint Committee of State PCB and District Magistrate, Ghaziabad, U.P. to look into the grievance. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance. Factual and action taken report may be furnished within three months before the Ld. Registrar General, National Green Tribunal, Principal Bench at New Delhi by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and, if necessary, he may put the matter before the Bench for necessary directions. The application stands disposed of."

उक्त आदेश के अनुपालन मे जिलाधिकारी महोदय, गाजियाबाद के टिप्पणी आदेश दिनांक 02.03.2022 द्वारा उपजिलाधिकारी, मोदीनगर, गाजियाबाद को नामित किया गया। उपजिलाधिकारी, मोदीनगर द्वारा नामित नायब तहसीलदार एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की समिति के सदस्यों द्वारा दिनांक 30.03.2022 को मैसर्स टैक्सटाईल प्रिन्टिंग, ग्राम अतरौली थाना भोजपुर, मोदीनगर, जनपद गाजियाबाद का निरीक्षण किया गया। निरीक्षण के समय इकाई के मैन गेट पर ताला लगा पाया गया।

मा0 उच्च न्यायालय, इलाहाबाद रिट याचिका संख्या 34957/2003 (श्रीमती मिथलेश जैन बनाम उ0प्र0 राज्य व अन्य) में पारित आदेश दिनांक 13.08.2003 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन द्वारा शासनादेश संख्या सी0एम0/89/9–अ–3–2003–82/2003 दिनांक 05.09.2003 एवं शासनादेश संख्या सी0एफ0–89(1)/9–अ–3– 2003–82रिट/2003, आवास एवं शहरी नियोजन अनुभाग–3 दिनांक 10.11.2003 द्वारा महायोजना में अंकित आवासीय भू–उपयोग मे चल रही व्यवसायिक एवं औधोगिक गतिविधियों को तत्काल प्रभाव से रोकने हेतु उ0प्र0 आवास एवं विकास परिषद, लखनऊ, समस्त विकास प्राधिकरण, उ0प्र0, नियत प्राधिकारी, समस्त विनियमित क्षेत्र, उ0प्र0 को मा0 न्यायालय के आदेशो के अनुपालनार्थ इस आशय का निर्देश जारी किये गये है कि आवासीय भू–उपयोग मे व्यवसायिक एवं औधोगिक गतिविधिया अनुमन्य नही है।

अवगत कराना है कि मा0 सर्वोच्च न्यायालय द्वारा सिविल रिट याचिका संख्या 375/2012 पर्यावरण सुरक्षा समिति बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक 22.02.2017 जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत राज्य प्रदूषण नियंत्रण बोर्ड से सहमति प्राप्त न करने एवं उत्प्रवाह शुद्धिकरण संयत्र स्थापित/संचालित न किये जाने वाली दोषी इकाइयों के विरूद्ध विधुत आपूर्ति विच्छेदन कराये जाने हेतु निम्न आदेश पारित किये गये हैः–

" .... We therefore hereby further direct, that in case the concerned State Pollution Control Boards make a recommendation to the concerned electrical supply and distribution agency/company, to disconnect electricity supply to an industry, for the reason that its primary effluent treatment plant is not functional, it shall honour such recommendation, and shall disconnect the electricity supply to such defaulting industrial concern, forthwith...."

अतः आपसे अनुरोध है कि मैसर्स टैक्सटाईल प्रिन्टिंग, ग्राम अतरौली थाना भोजपुर, मोदीनगर, गाजियाबाद का विधुत विच्छेदन कराते हुए इसकी सूचना इस कार्यालय को प्रेषित करने का कष्ट करें। अग्रेतर यह भी सुनिश्चित करने का कष्ट करे कि इकाई को पुनः औधोगिक प्रयोजन हेतु विधुत संयोजन न किया जाये।

भवदीय,

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपिःनिम्नलिखित को सादर सूचनार्थ प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. उपजिलाधिकारी, मोदीनगर, गाजियाबाद।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई0एन0एस0–2, सेक्टर–16, वसुन्धरा, गाजियाबाद–201012 फोन–0120–4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010